

**GOVERNMENT OF INDIA
HOME AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:692
ANSWERED ON:27.11.2012
CHALLAN OF VIP VEHICLES
Punia Shri P.L.

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether any VIP vehicle had been challaned by the Delhi Traffic Police; and
- (b) if so, the details thereof and the total sum of challans issued during each of the last three years and the current year?

Answer

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI MULLAPPALLY RAMACHANDRAN)

(a) to (b): No separate record/data is maintained by Delhi Police in respect of VIP Vehicles, as the Challans are issued in the name of person driving the Vehicle.